

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

113. C.P.(IB)-952(MB)/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **03.04.2024**

NAME OF THE PARTIES: Wework India Management Private Ltd

V/s.

Kult App Private Limited.

Appearances:

For Petitioner : Adv. Siddharth Ranade a/w. Adv. Aviva Jogani,
Adv. Ananya Bajpai i/b. Trilegal

For Respondent : Adv. Kunal Kanungo Tanushree Sogani & Adv.
Atishay Jain

SECTION 9 OF IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Ld. counsel for the CD has tendered compliance affidavit evidencing payment of cost.

Ld. counsel for OC submits that after going through the reply there are certain disputed point which have been raised in the reply which need to be refuted by way of filing a rejoinder. Let the same be done within two weeks after serving copy to the other side. List on **13.05.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Rajeev---

Sd/-
LAKSHMI GURUNG
Member (Judicial)